

**Funds released under Thirteenth and Fourteenth FCs  
to urban local bodies**

2527. SHRI DEVENDER GOUD T.: Will the Minister of FINANCE be pleased to state:

(a) the details of funds recommended by the Thirteenth Finance Commission to Urban Local Bodies (ULBs), local body-wise;

(b) whether all the funds have been released to ULBs under the Thirteenth Finance Commission;

(c) the details of funds recommended by the Fourteenth Finance Commission to various urban local bodies, local body-wise; and

(d) the details of funds so far released under Fourteenth Finance Commission in the first two years of its award period, local body-wise with a particular reference to Telangana?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) and (b) Thirteenth Finance Commission (FC-XIII) *inter alia* recommended General Basic Grant equivalent to 1.5 per cent of the previous year's divisible pool of taxes to Urban Local Bodies (ULB), which was worked out to ₹ 15311.42 crore for all States during its award period 2010-11 to 2014-15. Besides, FC-XIII also recommended General Performance Grant for a period of 4 years starting from 2011-12 at the rate of 0.50 per cent and 1 per cent thereafter, up to 2014-15, of the corresponding previous year's divisible pool of taxes which was worked out to ₹ 8075.7341 crore for all States. FC-XIII did not allocate local body-wise funds but States were mandated to distribute these grants to local bodies by using the formula given by the respective State Finance Commissions. Urban Local Bodies grants of ₹ 18980.31 crore including ₹ 13971.03 crore as basic grant and ₹ 5009.28 crore as performance grant was released to States during FC-XIII award period.

(c) and (d) Fourteenth Finance Commission (FC-XIV) has *inter alia*, recommended a Grant-in-aid of ₹ 87,143.80 crore for duly constituted ULBs for its award period 2015-16 to 2019-20, out of which ₹ 69,715.03 crore has been allocated as Basic Grant for 5 year award period and ₹ 17,428.76 crore as Performance Grant for 4 years *i.e.* 2016-17 to 2019-20. FC-XIV has not allocated local body-wise funds but States have been mandated to distribute these grants to Local Bodies by using the formula given by the respective State Finance Commissions. Urban Local Bodies grants of ₹ 10173.18 crore to States including ₹ 291.96 crore to Telangana has been released during 2015-16 and 2016-17 as on 4.8.2016.